



Z.15025/12/2020/ DIR/CGHS/
Govt. of India
Min. of Health & Family Welfare
Directorate General of CGHS

545-A Nirman Bhawan, New Delhi.
Dated the 20th March, 2020

OFFICE ORDER

Subject: Guidelines in view of the Corona Virus (COVID-19) Infection- issue of medicines

With reference to the above subject and in continuation of the earlier OM of even Number dated 18.03.2020 it is clarified that medicines may be issued / indented for three months at a time (in Chronic diseases) through an authorized representative in the following special circumstances without requirement of the beneficiary himself/herself visiting Wellness Centre:

- i) Elderly beneficiaries aged 60 years and above
- ii) Beneficiaries undergoing Immuno-suppressant treatment like organ transplant, chemotherapy , etc.,
- iii) Un-controlled diabetes/ decompensated cardiac status
- iv) Any other illness compelling stay at home.

The CMOs i/c and other CGHS Staff shall be sensitized to ensure strict compliance with these directions.

(Dr. Sanjay Jain)
Director, CGHS

To

AD(HQ)/ Addl.DDG(HQ), CGHS /All Additional Directors, CGHS Cities/Zones / MSD

All CMOs In charge and other staff at all CGHS Wellness Centres (Allopathic & AYUSH) / Units through concerned Addl. Director, CGHS

Copy for information to

Advisor, CGHS, MoHFW
PPS to SS& DG, CGHS, MoHFW
PPS to JS(AS), MoHFW
Under Secretary (EHSS), MoHFW
PS to Director, CGHS